



2026:AHC:30654

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1340 of 2026

Neha

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Atul Kumar, Gagan Pratap Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 2 of 2026

1. By way of the present correction application, correction has been sought in the order dated 02.02.2026, para 4, fifth line for deletion of the date "20.01.2026" while substituting it with "27.02.2026".
2. Learned Standing Counsel has no objection to the same.
3. Correction application is allowed.
4. Let the necessary corrections be incorporated.

(Vikas Budhwar,J.)

February 11, 2026

Rajesh